

(18)

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

CP NO. 339/ 1993

in

DA NO. 2532/1991

New Delhi the 4th day of January, 1994

Shri Justice V.S. Malimath, Chairman.

Shri S.R. Adige, Member(A).

Shri Rukan Singh
S/o Late Shri Bhanwar Singh,
R/o 1/4938, Gali No.5,
Shahdara,
Delhi-32.

... Petitioner.

By Advocate Shri U.S. Choudhary.

Versus

1. Shri Shakti Sinha,
Director of Education,
Delhi Administration,
Old Secretariat,
Delhi.

2. Shri R.P. Garg,
Principal,
Govt. Boys Sr. Sec. School No.2,
Mansarovar Park,
Shahdara,
Delhi-32.

... Respondents.

By Advocate Mrs Meera Chhiber.

O R D E R

Shri Justice V.S. Malimath.

The counsel for the respondents reported ~~to~~
^{Janee} comply with the judgement of the Tribunal and also showed
the receipt acknowledging the receipt of amount due to the
petitioner. Hence these proceedings are dropped.

Adige
(S.R. ADIGE)
MEMBER(A)

Malimath
(V.S. MALIMATH)
CHAIRMAN